

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Director (Academics),
Delhi Judicial Academy,
Sector 14, Dwarika,
New Delhi.

No: 50714/GS

Dated: 03.01.2019

Subject:- Experiential Training of Prospective Family Court Judges.

Madam,

Recently the Jammu and Kashmir Family Courts Act 2018, has been notified on 13th November, 2018. As a sequel thereto Family Courts are likely to come up in the State of Jammu and Kashmir in near future. Since, Family Courts at present are not functioning in the State of Jammu and Kashmir, as such, the Judicial Officers of the State do not possess any experience with regard to the functioning of these Courts. Therefore, it is imperative that prospective judges of the Family Courts of the State of Jammu and Kashmir acquire firsthand knowledge about the functioning of Family Courts by actually visiting these Courts and there is no better place in the country to gain such knowledge than Delhi.

In the aforesaid backdrop, Hon'ble the Chief Justice has been pleased to nominate 12 officers of the rank of District Judges and one officer of the rank of Civil Judge (Jr. Division) for attending the Experiential Training course at Delhi Judicial Academy w.e.f. 08.01.2019 for four days, so that the participants gain firsthand knowledge about the working of Family Courts in Delhi. A list of these officers is enclosed herewith.

You are accordingly requested to make necessary arrangements for facilitating the training of the aforesaid judicial officers. They may also be provided accommodation and transport facility as admissible under Rules.

With regards,

Yours faithfully,

Encls: As per the Letter.

(Sanjay Dhar)
Registrar General
3/1/19

No: 50714-17/GS

Dated: 03.01.2019

Copy of the above forwarded to:

1. Registrar General, Delhi High Court, New Delhi.
2. Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
3. Concerned Officer for information and compliance.
4. CPC e-Courts for uploading on the official website of the High Court of J&K.

Registrar General
3/1/19

List of the Judicial Officers for attending the Experiential Training Course at Delhi Judicial Academy w.e.f. 08.01.2019.

- i. Mr. Abdul Rashid Malik, Principal District and Sessions Judge, Srinagar.
- ii. Ms. Jeema Bashir, Additional District and Sessions Judge, Sopore.
- iii. Ms. Masrat Shaheen, Registrar Judicial, High Court Wing, Srinagar.
- iv. Ms. Shazia Tabasum, Additional District and Sessions Judge, Pulwama.
- v. Mrs. Masrat Roohi, (recently promoted as District & Sessions Judge).
- vi. Mr. Aijaz Ahmad Khan (recently promoted as District & Sessions Judge).
- vii. Mr. Subash Chander Gupta, Presiding Officer, Motor Accident Claims Tribunal, Srinagar.
- viii. Mr. R.S Jasrotia, Principal District and Sessions Judge, Leh.
- ix. Mr. Mohan Singh Parihar, Special Judge, Anticorruption, CBI Cases, Srinagar.
- x. Mr. Mohammad Ashraf Malik, President District Consumer Protection Forum, Srinagar.
- xi. Mr. Rajinder Sapru, Ist Additional District and Sessions Judge, Srinagar.
- xii. Mr. Soba Ram Gandhi, 4th Additional, District and Sessions Judge, Srinagar.
- xiii. Ms. Fozia Pal, Munsiff, Pampore.

